

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 23/2016, IA 24/2016, IA 25/2016, IA 26/2016
TP No. 125/397-398/NCLT/AHM/2016 (New)
CP No. 34/397-398/CLB/MB/2016 (Old)**

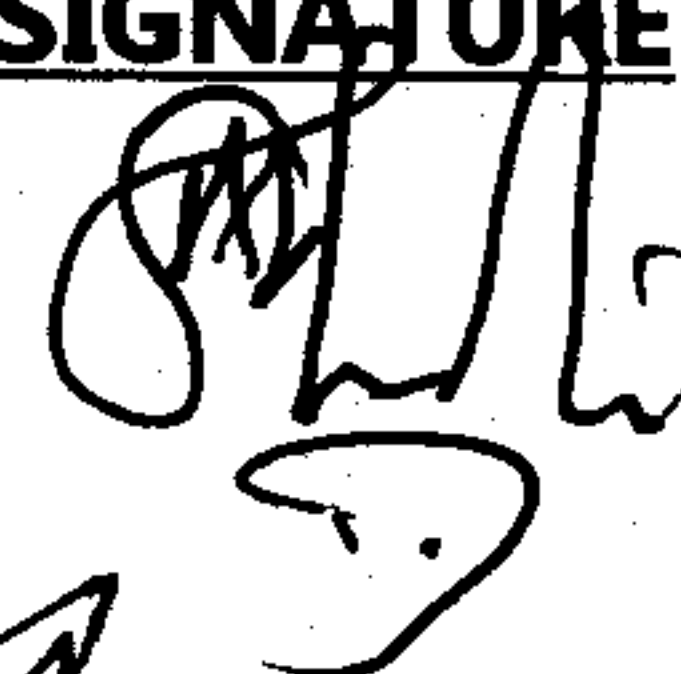
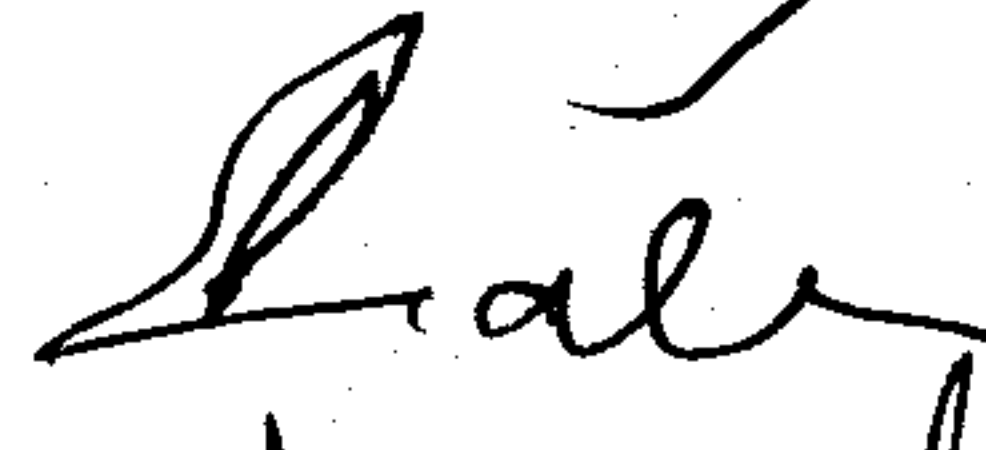
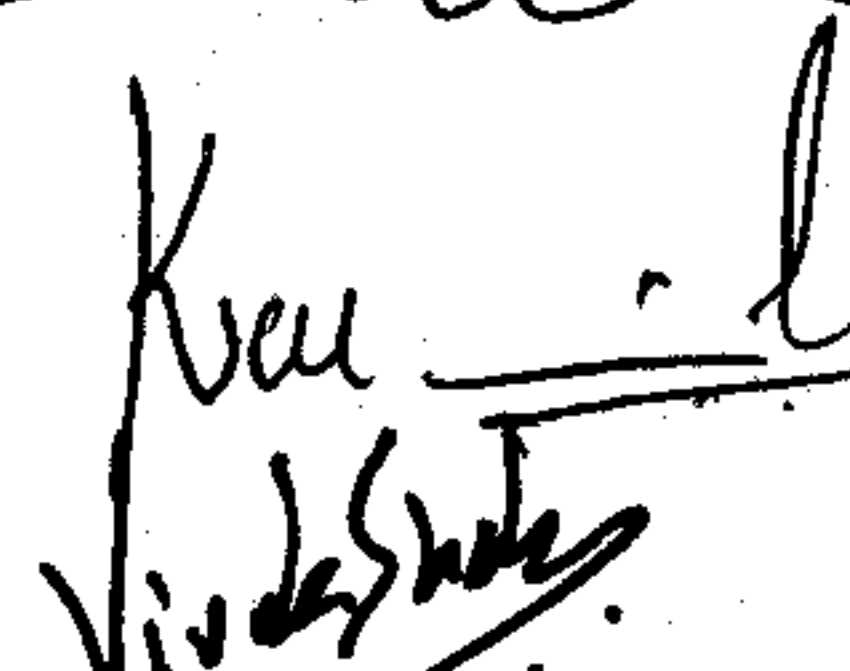
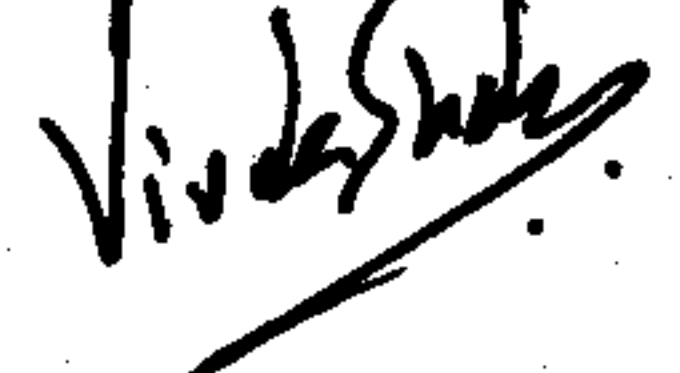
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

Name of the Company: Ashok Kumar Khosla
V/s.
PGH International Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

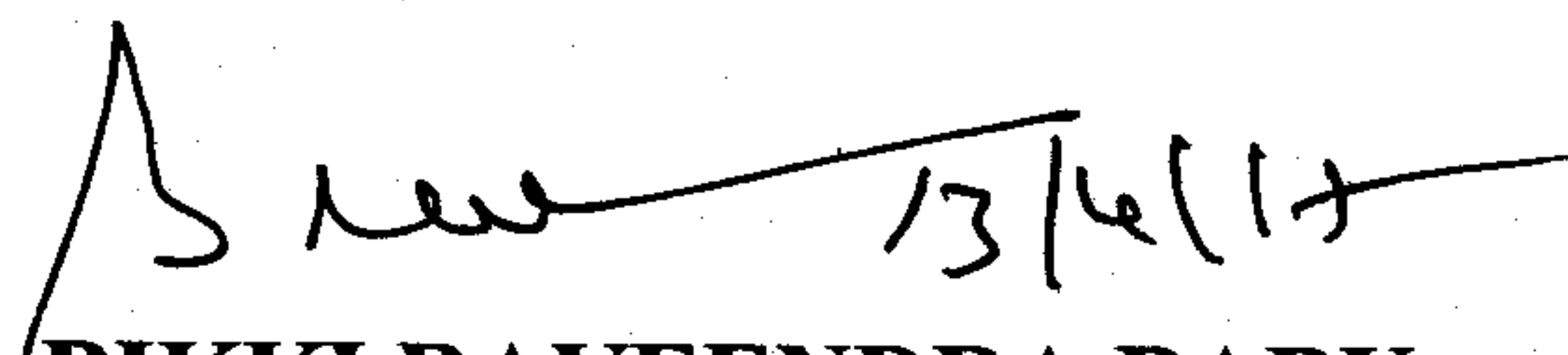
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Amalpushp Shrotri	Adv.	Res. No. 2	
2.	L. J. Golani	Adv.	Resp.	
3.	Kunal P. Vaishnav	Advocate	Petitioner	
4.	Virend H. Shah	Adv.	Petitioner	

ORDER

Learned Advocate Mr. Kunal Vaishnav present for Petitioner. Learned Advocate Mr. Amalpushp Shrotri present for Respondent no. 2. Learned Advocate Mr. L J Golani present for Respondents 4, and 6.

Heard both sides.

List the matter on 20.04.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of April, 2017.